

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/553/(IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY LTD
NAME OF THE RESPONDENT(S) : PARAGON STEEL PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	D. VIDHYA SHANKAR	ADV. for Respondent	D. Vidhya Shankar
2.	V. Kamalakumar	Counsel for Petitioner	Kamala. U

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter. Counsel for petitioner prayed time to make final submission in the matter. Time extended at request of both sides. Put up on 08.09.2017 at 10.30 A.M.

Member (Judicial)

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